

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 13/(MAH)/2015
CA No. 69/2015

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE PARTIES: Shadaab Ahmed Shabbir Pvt. Ltd.
V/s.
M/s. Damask Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mr Kunal Dwarkadas	Advocate	<i>Ames</i>
2.	Mr Amit Kakri	Advocate - 1/b Little & Co. for Respondent 283	
1.	Adv. Ravell & Adv. Khan Javed	Advocate for Respondent No 1 & Proposed Respondent No. 445 Advocate	<i>Religious</i>
	Adv. Shailendra Singh	Advocate for Respondent No 1 & Proposed Respondent No. 445 Advocate	<i>Shanay</i>
	Mr. Abhinav Chandrahul		<i>Jinesh</i>

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Order

CP No. 12/397-398NCLT/MB/MAH/2015

List this matter for final hearing along with other connected matters on
25.4.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)